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Title:Regarding special category status for Andhra Pradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): Mr. Deputy-Speaker, Sir, I would request the Government of India to implement the AP Reorganisation Act which was passed by the previous Government and also to fulfill all the assurances that have been given to the State of Andhra Pradesh. Sir, you see the problem which is happening right now. Because the Act is not being implemented properly, we see that Telangana Members are also protesting in the House today.

My sincere request to the Government of India is that they grant special status to the State of Andhra Pradesh. Hon. Minister Rao Inderjit Singhji has replied today categorically to some hon. Member who has asked for special status to Bihar. The Minister said that after the Fourteenth Finance Commission, the question of giving special status does not arise for any State. But, Sir, please do not compare the State of Andhra Pradesh with any other State for which people are demanding special status. We were not a negative-Budget State before bifurcation.

It is because of all the problems that have been created by the previous Government that we are now in a negative budget state. ...(*Interruptions*) Because of being in a negative budget, even if more money is coming to the States in the 14th Finance Commission, even after five years we will be a negative budget State whereas Telangana, Odisha, Karnataka and all other neighbouring States including your State of Tamil Nadu will have surplus budget of Rs 30,000 to 40,000 crore. How can we compete with them? ...(*Interruptions*) We will be in a negative budget and all the other States will be in surplus budget. There will be no level playing field for us and still they are delaying all the Acts. ...(*Interruptions*)

Because of that, you see that already we have lost three large scale industries which were supposed to come to Andhra Pradesh because they were all expecting special status for Andhra Pradesh. ...(*Interruptions*) It is delayed. So, they have gone to other States and now there is huge problem of unemployment in Andhra Pradesh. There are no finances to do anything. ...(*Interruptions*)

Also, with the special status, the grant from the Central Government is done on a 90:10 basis. ...(*Interruptions*) If there is a delay in this or if they think there is a problem in giving this or they want some more time in giving this, let us work out another deal where it is not 90:10. ...(*Interruptions*) There is a special package even if it is 80:20 or 70:30. There is some grant which is given immediately so that we can start the process of rebuilding the State of Andhra Pradesh. ...(*Interruptions*)

I request the Government of India to understand the sentiments of the people of Andhra Pradesh and give it a special status and to implement all the aspects which are there in the reorganisation Act. ...(*Interruptions*) It will do a lot of benefit for the States of Andhra Pradesh and Telangana. I sincerely request the Government of India to p look into this. ...(*Interruptions*)